

[Shri Mangat Ram Sharma]

as recommended by Jammu and Kashmir Government and also grant of citizenship rights to them.

Rehabilitation and relief of Chhamb Refugees.

Rehabilitation and increase in relief to Kashmiri Migrants and not to force them back till complete normalcy in the valley returns.

I urge upon the hon. Prime Minister to implement the declared concessions to Jammu and Kashmir for the prosperity of the State.

[Translation]

MR. CHAIRMAN : You please read the text.

(v) Need to implement the recommendations of Mandal Commission strictly

SHRI RAM KRIPAL YADAV (Patna) : Mr. Chairman, Sir, reservation in Govt. services was provided to the persons belonging to other Backward classes in accordance with the recommendations of the Mandal Commission. Some years back, the Union Government have implemented the relevant orders in this regard but the departments are yet to implement those orders due to which the targets fixed by the Government for the progress of backward classes are not being achieved.

Alongwith it, I also want to say that the other Backward classes cannot progress unless reservation facility is given to them at the time of admission in educational and technical institutions. Other Backward classes should be given age relaxation on the pattern of relaxation available to the persons belonging to Scheduled Castes/Scheduled Tribes for examinations being conducted by U.P.S.C. and they should also be given more opportunities for appearing in these examination.

Therefore, the Union Government is requested to implement the recommendations of the Mandal Commission strictly. Parliamentary Committees may be appointed which can review the progress made by various departments in this regard.

(vi) Need to set up a Steel Plant in Public Sector in Jahanabad, Bihar

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad) : Sir, through you, I would like to draw the attention of the Union Government towards my parliamentary constituency Jahanabad. This area has been a terrorist affected

area since 1967. This area consists of three districts. Jahanabad is a new district. There is no major industry in Jahanabad.

It is a backward district. This area is facing the problem of unemployment as a result of which youth are adopting the path of extremism. Water is available in abundance in this area and coal and iron deposits are also available nearby. There is only one steel plant in public sector in Bihar namely Bokaro Steel Plant. We are going to celebrate the Golden Jubilee of the Independence of the Country. Our first Prime Minister, Shri Jawahar Lal Nehru, had introduced the policy of setting up of Industries in public sector. We have been deviating from that policy as a result of which unemployment is increasing, extremism is increasing and the whole of the area is being privatised.

In this situation, the Union Government is requested to set up a steel plant in public sector in Jahanabad so that unemployment may be removed and extremism may be wiped out from Jahanabad parliamentary constituency. It would be profitable to set up steel plant there because all the three raw materials are available nearby.

(vii) Need to Instal Telephones at Public Places under the Scheme for providing Telephones in every village

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Sir, the department of telecommunications has been extending telephone facility in all the villages of the country and this job is being executed on priority basis, but due to the faulty procedure, the real benefit of these telephones is not reaching to the common people. Most of these telephones are installed in private houses on the basis of party affiliations due to which these are not properly maintained and stop functioning after six months.

Therefore, I request the Minister of Communications to streamline the procedure of installing the above telephones and that these telephone should only be installed at public institutions, Commercial centres or these should be provided only to the educated unemployed under PCO Scheme. The security deposit for these telephones should also be increased so that the these telephone remain functional.

(viii) Need to provide necessary infrastructure at Hyderabad Airport to Encourage Agro-Export from Andhra Pradesh

[English]

DR. T. SUBBARAMI REDDY (Visakhapatnam) : Mr.

Chairman, Sir, the Andhra Pradesh Government has been requesting the Government of India for the last several years for some of the facilities to be provided to encourage exports and to ensure all-round development of the State and the prominent among these are :-

- (i) Direct international cargo flights from Hyderabad to foreign destinations;
- (ii) Cold storage facilities at Hyderabad Airport; and
- (iii) Providing of infrastructure and staff at Hyderabad airport for importing plant and materials through Hyderabad airport not notifying it as plant quarantine and fumigation station.

In the absence of the above facilities at the Hyderabad Airport, the export of horticulture and floriculture products are facing avoidable difficulties. Further, in the absence of quarantine facilities, import of seed plant materials is also suffering. Our State Government had also written to the Government of India to ensure that orders concerning the above issues are issued at the earliest. It was also pointed out that the Central Warehousing Corporation and the Andhra Pradesh State Trading Corporation had approached the National Airport Authority of India to set up a cold storage at Hyderabad airport. But for some reason or the other, the establishment of a cold storage at Hyderabad Airport has not materialised with the result that the farming community in Andhra Pradesh is adversely affected.

I request the Union Government to expedite the above mentioned works which have been pending for long so that the agro-industrial development of the State may take place which is very essential for the progress and prosperity of our nation.

(ix) Need for Construction of Building of Madnoor Post Office in Nizamabad District, Andhra Pradesh

SHRI G.A. CHARAN REDDY (Nizamabad) : All India Postal Employees Union, Class-III and EDAS Branch Banswada, District Nizamabad, Andhra Pradesh had represented for construction of departmental building for Madnoor Post Office on the donated land including the staff quarters. The present Post Office at Madnoor is located in a rented house far away from the central village. The people have to walk longer distance which is very inconvenient to them. The villagers have donated land for the construction of Post Office and also for construction of staff quarters.

In addition, there was a long standing demand to upgrade Banswada Sub-head Post Office as Head Post Office as it caters to the Savings Bank Account and RD Account holders of Banswada, Bichkunda, Birkur Madnoor, Pittlam and Jukkal areas. In this regard, a representation was forwarded to the Government on 19 October, 1996. Seven months have passed since then, no action seems to have been initiated by the Government.

I urge upon the hon. Minister of Communications to take action for construction of departmental building for Madnoor Post Office and staff quarters on the donated land which has been available to the Government. Moreover, Banswada Sub-Head Post Office may be upgraded as Head Post Office immediately.

(x) Need to give ten percent houses under Indira Avas Yojana to the minorities.

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI (Darbhanga): The Government of Bihar has introduced the policy of providing ten percent houses under Indira Avas Yojana to the minorities. It is a good step. The Union Government is requested to implement this policy in the whole country in order to improve the standard of living of the poor Muslims because a large number of Muslims in the country are living below poverty line at present. At the same time the cost of Indira Avas Yojana should be increased because the cost fixed at present is not sufficient for constructing the house.

Therefore, I request the Government to make announcement regarding providing 10 percent houses to minorities under the Indira Avas Yojana.

(xi) Need to rejuvenate Fertilizer Units in the country particularly in Bihar

SHRI SHATRUGHAN PRASAD SINGH (Balua) (Bihar): There is an urgent need to rejuvenate the Chemical and fertilizer units in the country not only to increase constantly the agricultural production in the country but also to make the country self-sufficient in foodgrains and competitive in the world markets. A decision needs to be taken urgently to rejuvenate the units functioning under the control of Hindustan Fertilizers and Fertilizers Corporation of India particularly the Barauni and Sindri fertilizer units of Bihar. Keeping in view the infrastructure available in Barauni, Certain specialists, Committees and previous Government have made recommendation for its reconstruction only in